## Expansion capacity for production of Betamethasone

1320. DR. (SHRIMATI) NAJMA HEPTULLA. DR JOSEPH LEON D'SOUZA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2647 given in the Rajya Sabha on the 21st December, 1981 and state:

- (a) whether it is a fact that M/s.  $Glax_0$  Limited do not have the facilities to expand their capacity for the production of Betamethasone from 300 kgs. to 425 kgs. from basic stages;
- (b) if so, what steps are being taken to revoke the letter of intent grafted to M/s. Glaxo for expansion in capacity of Betamethasone particularly when it has been established that they have in the past restored to large scale import of intermediates required for the production of Betamethasone; and
- (c) whether it is a fact that number of approvals have already been issued by his Ministry for Betamethasone production and as these units are also in the process of establishing production for Betamethasone the letter of intent granted to M/s. Glaxo needs to be reviewed?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) No, Sir

- (b,) Does not arise.
- (c) Industrial Licences are granted taking into account the estimated future demand and the progress of implementation of capacities for that item as per existing approvals. As such no review of the Letter of Intent granted to Glaxo for expansion in the capacity for Betamethasone appears to be called for.

# Assessment of production capacity of M/s. Glaxo Limited

1321. DR. LOKESH CHANDRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

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- (a) whether it is a fact that Government are contemplating inspection by technical experts to assess the production of M/s Glaxo Ltd. and to collect information of their unauthorised production;
- (c) what steps Government propose to take to check irregular installation of equipment and machinery by M/s. Glaxo Ltd. thereby increasing their installed capacity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) (b) The applications of M/s. Glaxo Laboratories for recognition of installed capacities of bulk drugs and drug formulations have been scrutinised and certain additional information has been called for from the company, the receipt of which is still awaited. The question of an inspection by technical experts of the plant and machinery of this company does not a,"Ve at this stage.

(c) The question of taking any steps would arise only if irregular installation of machinery is established.

## Charging of high price for Oxzepam by M/s>. Wyeth Laboratories

- 1322. SHRI JAGDISH JANI; Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased  $t_0$  state:
- (a) whether it is a fact that M/s. Wyeth Laboratories Limited are charging very high price of Oxzepam;

- (b) what was the price of this drug before commencement of 1979 order and what is the price now; and
- (c) whether it is a fact that M/s. Wyeth are importing high priced penultimates for the production of this" drug, if so their names, import value and what steps have been taken to prevent this company from importing high value penultimates?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) to (c) Oxazepam and its formulations are not price controlled under the Drugs (Prices Control) Order, 1979. Information regarding the current price and th price before the commencement of Drugs (Prices Control) Order, 7979 is being collected and would be laid on the Table of the Rajya Sabha The details of various raw materials being imported by M/s. Wyeth Laboratories (India) Limited for the production of Oxazepam are being collected. If after the receipt of this details it is found that the company is not authorised to import any intermediate, suitable action would be

#### Production of 16-DPA by M/s, Glaxo, Limited

- 1323. SHRI JAGDISH JANI. Will the Minister of PETROLEUM, CHE-MICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that M/s. Glaxo Limited produced 16-DPA for the manufacture of Cortico-steroids from solanum; and
- (b) if so, what is the quantity of 16-DPA produced by M/s. Glaxo Limited from solanum during the past three years?

THE MTNISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTTLIZXRS

- (SHRI DALBIR SINGH); (a) Glaxo has stated that it has produced 16-DPA from Solanum.
- (b) The information is being ascertained from the company and will be laid on the Table of the House.

#### M/s. Glaxo formulations based on Vitamin 'A'

- 1324. SHRIMATI USHA MALHOTRA; Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2644 given in the Rajya Sabha on'21st December, 1981 and state;
- (a) what are the formulations based on Vitamin A for which M/s. Glax3 Limited is licensed under KD&R) Act, 1951;
- (b) what is the production of these formulations during the last two years and the source from which they obtained Vitamin A for their manufacture; and
- (c) what is the quantity of Vitamin A produced by M/s. Glaxo during the above period and what is the quantity which has been obtained from other sources?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMICALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) and (h) The details of formulations based on< Vitamin 'A' for which M/s. Glaxo hold Industrial Limited Licence/. Registration Certificates under KD&R) Act 1951 and the production of these formulations during the last two years viz. 1979-80 and 1980-81 are given in Statement. Information on the source from which the company obtained Vitamin A for the manufacture of these formulations is being ascertained.

(c) Details of quantity of Vitainm 'A' produced and obtained from other